sector has resulted in loss of over \gtrless 2600 crore to the public exchequer and the same is expected to increase further?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) TRAI in its report has indicated an average fuel consumption of 8760 litres diesel every year per tower assuming 8 hours of operation by Diesel Generator sets and there are 7.28 lakhs Base Transceiver Stations in the country. However, the actual consumption of diesel in Telecom Sector is not available.

(b) The diesel available in the market is being used by the operators in operating the cellular mobile towers in Telecom Sector.

Setting up of chemical fertilizer factory in Chhattisgarh

†*387. DR. BHUSHAN LAL JANGDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the States where chemical fertilizer factories are situated;

(b) whether there is a proposal to establish chemical fertilizer factory in Chhattisgarh;

(c) if so, by when and if not, the reasons therefor;

(d) whether Government would take steps to establish chemical fertilizer factory in Chhattisgarh on priority basis as it is the biggest producer of rice and consumption of fertilizers is more here;

(e) if so, the details thereof;

(f) whether fertilizer factory in Kumhari, established by a private institute in Chhattisgarh, is on the verge of closure;

(g) if so, the reasons thereof; and

(h) whether the same can be revived?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) **Urea manufacturing units -** Punjab, Haryana, Uttar Pradesh, Assam, Rajasthan, Madhya Pradesh, Gujarat, Maharashtra, Goa, Karnataka, Tamil Nadu, Andhra Pradesh.

DAP/NPK manufacturing Units - Andhra Pradesh, Gujarat, Goa, Karnataka, Kerala, Maharashtra, Odisha, Tamil Nadu, West Bengal.

SSP manufacturing units - Andhra Pradesh, Assam, Bihar, Rajasthan, Madhya Pradesh, Maharashtra, Uttar Pradesh, Gujarat, Chhattisgarh, West Bengal, Tamil Nadu, Karnataka, Haryana.

[†]Original notice of the question was received in Hindi.

8 Written Answers to [RAJYA SABHA]

Starred Questions

(b) to (e) The Korba unit of M/s Fertilizer Corporation of India Ltd. (FCIL), is situated in Chhattisgarh. Government decided in 2002 to close down all the units of FCIL including Korba unit, although it was never commissioned.

Further pursuant to the Cabinet Decision dated 30.10.2008, an Empowered Committee of Secretaries (ECOS) was constituted on 7.11.2008 under the Chairmanship of Secretary (Fertilizers) and Secretaries of Department of Expenditure, Department of Disinvestment, Planning Commission, Deptt. of Public Enterprises and Ministry of Petroleum and Natural Gas as Members to look into all the financial models for revival of each of the closed units. Based on the recommendation of ECOS, a proposal was submitted to Cabinet Committee on Economic Affairs (CCEA), which approved the same in its meeting held on 4.8.2011 with the stipulation that Board for Industrial and Financial Restructuring (BIFR) proceedings be expedited and thereafter, the matter including changes, if any, required in bid parameters, be placed before the Committee for a final decision. The revival of Korba unit has been proposed through bidding route. Accordingly, the Draft Rehabilitation Scheme (DRS) of FCIL has been submitted to BIFR for their approval. Meanwhile, FCIL has submitted a Misc. Application (MA) before BIFR for 1st stage clearance in order to submit fully tied up DRS. BIFR in its hearing held on 13.7.2012 considered the Misc. Applications and allowed the prayer made in the M.A. In respect of Korba, based on the BIFR clearance the FCIL in consultation with competent authority will be inviting an Expression of Interest (EOI) by advertising in leading newspapers from those entities who would be interested in reviving of the Korba unit.

- (f) There was a SSP plant at Kumhari. Presently it is not existing.
- (g) and (h) In view of (f) above, question does not arise.

Reservation roster in IGNOU

*388. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Indira Gandhi National Open University (IGNOU) follows the norms of reservation, as per Government guidelines, for appointment of Directors to various schools, divisions and centres under its jurisdiction;

(b) whether the University has prepared a reservation roster, as per Government guidelines, for the purpose;

(c) if so, the details thereof;

(d) whether the acting Vice Chancellor can re-employ himself for the post of Professor;

(e) if not, the reasons for not quashing his re-employment; and